



**NATIONAL COMPANY LAW TRIBUNA  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

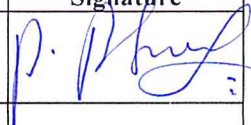
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 314/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt. Ltd
NAME OF THE PETITIONER(S)	Manoj Kumar Gupta & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt. Ltd (02) Others
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravindra Kumar	Sr Counsel		
V. Apparao	Counsel	9866709054	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	adv	9948221662	

*Heard Shri K. Ravindra Kumar, Ld. Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.*

*CP disposed of by separate orders.*

  
Member (J)